

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO 10/2024/EZ

Karunath Pazing

vs

Arunachal Pradesh State Pollution Control Board & Ors.

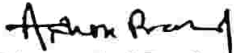
AFFIDAVIT ON BEHALF OF THE STATE OF ARUNACHAL PRADESH

PAPER BOOK

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Date - 09/12/24
Place - Kolkata


Advocate for the State of Arunachal Pradesh
Ashok Prasad

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO 10/2024/EZ

IN THE MATTER OF:

Karunath Pazing vs Arunachal Pradesh State Pollution Control Board & Ors.

AFFIDAVIT ON BEHALF OF THE STATE OF ARUNACHAL PRADESH

I, P. Subramanyam s/o P. Narasimhaiyya Aged about 58 years, Principal Chief Conservator of Forest and HoFF of Arunachal Pradesh, Department of Environment, Forest & Climate Change, Government of Arunachal Pradesh do hereby solemnly affirm and state as under:

1. That, I am the Principal Chief Conservator of Forest and HoFF, Department of Environment, Forest & Climate Change, Government of Arunachal Pradesh and I am conversant with the facts and circumstances of the instant case in my official capacity. Hence, I am to swear this Affidavit.
2. That, I have read contents, and I submit that facts stated in this Affidavit are true to the best of my knowledge and are derived from the office records made available by the concerned Department. I believe them to be true and that no part of the same is false or any material has been concealed there from.
3. In reference to Para 3, 4 & 5 of the order dated 27.11.2024, this is to humbly submit that the M/S Balaji Minerals stone crusher unit is located at N 28° 8' 58.3" E 95° 23' 22.44" is more than 5 KM from D'Ering Wild Life Sanctuary, but less than 500 meters from the boundary of the Mebo RF as per report of DFO Pasighat PFD/8-18/IND/Vol-III/2819-24 dtd Pasighat 16.09.2023 and the Reserved Forest Map/ Geographical Information System (GIS) map certified by Assistant Chief Estimator, Office of Principal Chief Conservator of Forest and enclosed as Annexure-I. A copy of the location vis-à-vis the nearest Sanctuary and Reserved Forest GIS map is enclosed and marked as Annexure-II.


DEPONENT
9/11/24


Executive Magistrate
Itanagar Capital Complex
ITANAGAR

VERIFICATION

I, the above-named deponent, do hereby verify that the facts stated in the above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Itanagar on this the 9th day of December, 2024


DEPONENT

Executed before me on 09th Day of December 2024


Executive Magistrate
Itanagar Capital Complex
ITANAGAR

Annexure-I

GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF ENVIRONMENT, FOREST & CLIMATE CHANGE
PASIGHAT

Memo No. PFD/8-18/IND/Vol-III/
To,

Dated Pasighat the 16/09/2023

The Chief Conservator of Forests
Central Circle
Pasighat

Sub- Regarding cancellation of NOCs issued to Stone Crusher Units in periphery of Mebo RF.
Ref- No. CAC/179/IND/2015/4054-4055 Dtd. 7th Sept. 2023.

In reference to the subject above, this is to inform you that NOCs for installation and function of the 3 (Three) Stone Crusher Units (Given under table below) were issued to the respective crusher units for a period of 1 (One) year only, of which only M/s RKC Infra's NOC was renewed and NOCs of the two other crusher units were not further renewed from this end till date, therefore, stone crusher units of M/s Balaji Minerals and Sri Moken Ninu now stand invalid and automatically cancelled.

Sl No.	Name of stone Crusher Units	Location	Date of issue of NOC	Date of Expiry	Remarks
1	M/s RKC Infra	Dumpop/Keyit area under village Ayeng	08-02-2023 Vide No. PFD/8-18/2013/IND/1159	08-02-2024	a) NOC renewed and valid (b) Location within the minimum 5 km distance from RF prescribed under AP Stone Crusher Guideline 2012
2	M/s Balaji Minerals	Moruk area, Mebo village	01/07/2021 Vide No. PFD/8-18/2023/IND/Vol-12682	01/07/2022	a) NOC not renewed. b) Located within the minimum 5km distance from RF prescribed under AP Stone Crusher Guideline 2012.
3	Sri Moken Ninu	Rumping area near Siku river	09/03/2022 Vide No. PFP/8-18/2013/IND/Vol-1185	09/03/2023	Same as above.

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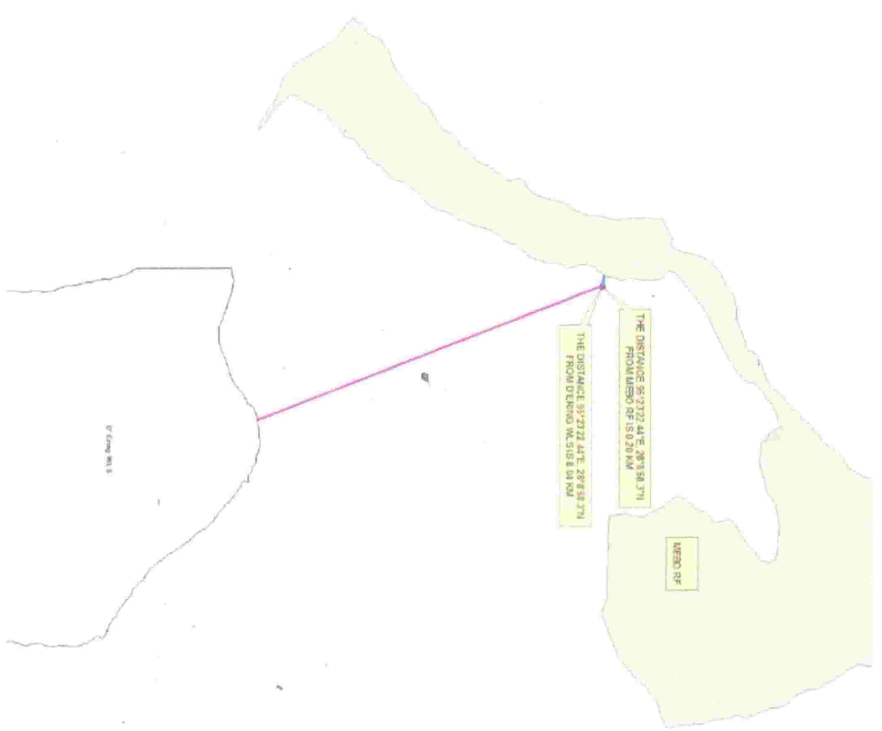
- 1) The Deputy Commissioner, East Siang for favour of information.
- 2) The ADC, Mebo Sub-Division, for his information with a copy of CCF, CAC, Pasighat letter dtd. 07/09/2023. He is requested to review the Geo-Appraisal Committee report submitted in favour of the above mentioned 3 (Three) Stone Crusher Units and to initiate further necessary action please.
- 3) All the concerned Stone Crusher Units. They are directed to shift their respective crusher units to other suitable location within a reasonable time frame as their crusher units fall under the minimum 5 (Five) kms distance from Reserve Forest prescribed under AP Stone Guideline 2012 Further, NOC to the M/s RKC Infra Dtd, 08/02/23 stands cancelled forthwith.
- 4) The Range Forest Officer, Mebo Range for information and necessary action.
- 5) Sri Nogar Megu, Ngopok village, PO/PS Mebo & Sri Kanglim Lego, Ayeng village, PO/PS Mebo, for their information.

CTC
J. Indumathy
Divisional Forest Officer
Pasighat Forest Division
Pasighat

Divisional Forest Officer
Pasighat Forest Division
Pasighat.



Map showing location of M/s Balaji Stone Crusher unit and Mebo R.F under Pasighat Forest Division



Prady
(D.K. Podder)
ACE
% RCF, Itanagar.

ds
Shou
DCF (CONSERVATION)
O/O PCCF (EF&CC)
GOVT. OF A.P.